

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati, the ^{12¹⁵}..... September, 2023

No. HC.V- 29/2023/ 748 /Estt. ## In terms of Finance (Estt. A) Department, Government of Assam O.M. No. FEG.26/2012/29 dtd. 31.10.2012, the date(s) of Birth and date(s) of Retirement in respect of the following Officer(s) and staff, retiring in the year 2024, have been recalculated as shown below:

TABLE-A							
Passed H.S.L.C. Exam or More.							
Sl. No.	Name of the Employee(s) (Sri /Smt.)	Designation of the Employee(s)	Date of Birth as per the Service Book of the concerned Employee	Age (D.O.B) as mentioned in the Matriculation Certificate/ Admit Card	Recalculated Date of Birth as per Govt. OM No. FEG.26/2012/29 dtd. 31-10-2012	Previous Date of Retirement as per the Service Book(s)	Recalculated Date of Retirement as per Govt. O. M. No. FEG.26/2012/29 dtd. 31-10-2012
1	Dipak Kumar Nath	Joint Registrar (Finance)	01.02.1964	15 years 1 months 00 days as on 1-3-1979	02.02.1964	31.01.2024	29.02.2024
2	Anil Barman (2)	Record Assistant	01.02.1964	19 years 1 months 00 days as on 1-3-1983	02.02.1964	31.01.2024	29.02.2024
3	Purna Prasad Upadhaya	Joint Registrar	29.02.1964	18 years 00 months 1 days as on 1-3-1982	29.02.1964	29.02.2024	29.02.2024
4	Sri Uttam Chandra Boro	Deputy Registrar	25.02.1964	16 years 00 months 6 days as on 1-3-1980	23.02.1964	29.02.2024	29.02.2024
5	Sri Robin Khan	Sr. Pvt. Secretary	28.02.1964	28.02.1964	28.02.1964	29.02.2024	29.02.2024
6	Porosh Kumar Borthakur	Pvt. Secretary	01.03.1964	15 years 00 months 00 days as on 1-3-1979	02.03.1964	29.02.2024	31.03.2024
7	Cham Chun Nahar Ahmed	Deputy Registrar	01.04.1964	15 years 11 months 00 days as on 1-3-1980	02.04.1964	31.03.2024	30.04.2024

8	Benudhar Bez	Administrative Officer (Judicial)	01.04.1964	15 years 00 months 00 days as on 1-3-1979	02.03.1964	31.03.2024	31.03.2024
9	Pratima Das	Judicial Assistant	23.03.1964	18 years 11 months 08 days as on 1-3-1983	23.03.1964	31.03.2024	31.03.2024
10	Utpala Phukan	Deputy Registrar	01.10.1964	15 years 05 months 00 days as on 1-3-1980	02.10.1964	30.09.2024	31.10.2024
11	Bhabendra Nath Das	Administrative Officer (Judicial)	01.10.1964	15 years 05 months 00 days as on 1-3-1980	02.10.1964	30.09.2024	31.10.2024
12	Atul Chandra Sarma	Private Secretary	01.01.1965	15 years 02 months 00 days as on 1-3-1980	02.01.1965	31.12.2024	31.01.2025

TABLE-B

Not Passed the H.S.L.C. Examination

Sl. No.	Name of the Employee(s)	Designation of the Employee(s)	Date of Birth as per the Service Book of the concerned Employee	Date of Birth as per the Supplied Documents (Authenticated)	Previous Date of Retirement as per the Service Book(s)	Recalculated Date of Retirement as per Govt. O. M. No. FEG.26/2012/29 dtd. 31-10-2012
1	Prasanna Kakati	Record Assistant	02.01.1964	02.01.1964	31.12.2023	31.01.2024
2	Prabin Lahkar	Court Keeper	01.01.1964	02.01.1964	31.12.2023	31.01.2024
3	Biren Medhi	Usher	01.03.1964	02.03.1964	31.03.2024	31.03.2024
4	Haren Kalita	Head Usher	22.03.1964	22.03.1964	22.03.2024	31.03.2024
5	Prahlad Doloi	Record Assistant	30.03.1964	30.03.1964	31.03.2024	31.03.2024
6	Smt. Minu Bayan	Court Attendant	01.11.1964	01.11.1964	31.11.2024	31.10.2024

Accordingly, the Accounts Section is directed to take necessary steps for up-dation of the Date(s) of Birth and Date(s) of retirement of the above mentioned Officers and Staff in their respective Service Books.

By order,

Sd/- Sri Shishir Kr. Das
REGISTRAR (ESTABLISHMENT)

Copy for information and necessary action to : -

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Registrar (Vigilance/Admn./Judl.), Gauhati High Court, Guwahati.
4. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Secretary, Gauhati High Court Legal Services Authority (Committee), Gauhati High Court, Guwahati
6. The Joint Registrar _____, Gauhati High Court, Guwahati.
7. The Joint Secretary to the Govt. of Assam, Finance (SIU) Dept., Dispur, Guwahati-6
8. The Joint Secretary to the Govt. of Assam, Finance (Budget) Dept., Dispur, Guwahati-6
9. The Director of Accounts and Treasuries, Assam, Dispur, Guwahati-6
10. The Deputy Registrar _____, Gauhati High Court, Guwahati.
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati with a request to upload this order in the High Court website under the appropriate Head.
15. The Court Manager, Gauhati High Court, Guwahati.
16. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
17. The Treasury Officer, Kamrup (Metro) Treasury, Guwahati-1
18. The Finance and Accounts Officer, Gauhati High Court, Guwahati
19. The AOJ (Accounts) Section. He is directed to ensure that it reflects on the service book(s).
20. The A.O.(J) _____, Gauhati High Court, Guwahati.
21. The Court Officer No. I and II, Gauhati High Court, Guwahati.
22. The CA to the Registrar General, Gauhati High Court, Guwahati.
23. The CA to the Registrar (Establishment), Gauhati High Court, Guwahati.
24. The Person Concerned.
25. The High Court Notice Board, Gauhati High Court, Guwahati.
26. The Order File.


REGISTRAR (ESTABLISHMENT)

Rajan J. Sarma
11/9/23